



తెలంగాణ రాజ పత్రము
THE TELANGANA GAZETTE

PART-II EXTRAORDINARY
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HYDERABAD, THURSDAY, JUNE 30, 2016.

NOTIFICATIONS BY HEADS OF DEPARTMENTS, Etc.,

— x —

JUDICIAL NOTIFICATIONS

HIGH COURT OF JUDICATURE AT HYDERABAD

FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

— x —

THE COMMERCIAL COURTS, COMMERCIAL DIVISION AND COMMERCIAL APPELLATE
DIVISION OF HIGH COURTS ACT, 2015.

NOTIFICATION No. 21/SO/2016.

ROC No. 850/SO/2015.- The Commercial Appellate Division constituted in the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, by the Hon'ble the Acting Chief Justice, in exercise of the powers vested under section 5(1) of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015 (Act No. 4 of 2016) (hereinafter referred as the 'Act') would also deal the appeal(s) arising from the order(s) / Judgment(s) / decree(s) passed by the Commercial Courts, as provided under Section 13 of the Act.

Hyderabad,
23-06-2016.

CH. MANAVENDRANATH,
Registrar General.

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